GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2408
ANSWERED ON:09.08.2010
CHINESE PRODUCTS UNDER `MADE IN INDIA` JLABEL
Antony Shri Anto

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has taken the cognisance of Chinese products into the African markets with fake 'made in India' tags;
- (b) if so, the details thereof including the list of such products;
- (c) whether the Ministry has received any information from other Ministries regarding this matter;
- (d) if so, the details thereof; and
- (e) the corrective steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRAD1TYA M. SCINDIA)

(a): Yes Madam.

(b):

- (i) During June, 2009, Government of India's attention has been drawn to the press release issued by NAFDAC, Nigerian Government Drug Regulatory Authority, about detention and seizure of a large consignment of fake anti-malarial generic pharmaceutical labelled Made in India' but produced in China. NAFDAC has once again intercepted in June, 2010 a large consignment of counterfeit medicines flown in from China in Nigeria The consignment was of 'Ciprotab', a product of an Indian company, which has been counterfeited by a Chinese company.
- (ii) Electronics and Computer Software Export Promotion Council (ESC) has forwarded a representation to the Ministry of Commerce and Industry regarding Counterfeiting of Made in India `AHUJA` Products by Chinese manufacturers. Counterfeiting of the `AHUJA` Products is hurting export of genuine `AHUJA` Products to the countries of Nigeria, Kenya, Ethiopia, Tanzania, Ghana, Sudan, Libya and Morocco.
- (c) & (d): No information from other Ministries has been received.

(e):

- (i) With respect to the fake counterfeit medicines in Nigeria, a strong protest was lodged with concerned Chinese authorities with a request to take stringent action against such unscrupulous elements Indian Missions abroad have been sensitized to be vigilant against such incidences, A mission for promotion of Indian generic drugs has been launched in Africa to sensitize the concerned health authorities that generic drugs from India are quality drugs at par with their patented alternatives and available at very reasonable cost. A 'Pharma Brand India' campaign has been launched in Africa by Pharmexcil with the support of Department of Commerce.
- (ii) Regarding Counterfeiting of Made in India `AHUJA` Products by Chinese manufacturers, after examining the representation forwarded by the ESC, Department of Commerce has issued letters to the High Commission of India in China and also to the Ambassadors and High Commissioners of the countries wherein it has been found that counterfeiting of the `AHUJA` products is hurting the Indian exports. Some of the Indian Missions in African countries abroad have already taken the following actions:
- # High Commission of India to Nigeria has taken up the matter strongly with DG, Standards prganization of Nigeria.
- # High Commission of India, Dar es Salaam, Tanzania has taken up the matter with the Fair Competition Commission of the Government of the United Republic of Tanzania.
- # India's High Commission to Kenya has taken up the matter with Kenya Bureau of Standards (KBS) and the Customs and Excise Department under the Kenya Revenue Authority.

All the above mentioned agencies / Departments have assured theirfutl cooperation and agreed to institute an investigation into sale of Counterfeit `AHUJA` Products. The Kenya Revenue Authority is already aware of these products being imported from China and has agreed to register a case in collaboration with the Kenya Industrial Property Institute against trademark violation.